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Mr. Prtatapbhai Vaghabhai and Others,  
Western Railway Employee's Union,  
Godhra, Branch-Godhra.

...Petitioners

Versus

1. Union of India,  
through The General Manager,  
Western Railway,  
Churchgate,  
Bombay - 1.
2. Divisional Railway Manager,  
Western Railway,  
Pratap Nagar,  
Baroda.
3. Permanent Way Inspector,  
(P.W.I.), Western Railway,  
Sevalia.

....Respondents.


Coram : Hon'ble Mr.P.H.Trivedi : Vice Chairman  
Hon'ble Mr.R.C.Bhatt : Judicial Member


O R A L O R D E R

Date : 11/2/1991

Per : Hon'ble Mr.P.H.Trivedi : Vice Chairman

Heard Mr.Udai Shashtri for Mr.J.C.Sheth and  
Mr.N.S.Shevde, learned advocates for the petitioners  
and the respondents respectively. Mr.Udai Shashtri  
states that in view of the position averred by the  
respondents in their reply, especially <sup>in para</sup> they are four,  
the petitioners are not having further grievance and  
on that basis the case be treated as disposed of.  
No order as to costs.

  
( R.C.Bhatt )  
Judicial Member

  
( P.H.Trivedi )  
Vice Chairman

AIT

M.A./236/90

with

O.A./131/87

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Coram : Hon'ble Mr. A.V.Haridasan

: Judicial Member

Hon'ble Mr. M.M.Singh

: Administrative Member

8/8/1990

The applicant and his counsel absent. But we have heard the counsel for the respondents on the amendment application. The application is opposed on the ground that fresh application filed by the applicants subsequent to filing of the original application have been withdrawn by them But that in our view should not stand in the way of the applicants seek <sup>ing</sup> into amendment in the original application incorporating a prayer for relief consequent on some <sup>event</sup> grievance which was ~~raised~~ <sup>arose</sup> subsequently <sup>to</sup> filing of this application. Hence, the application for amendment is allowed. The applicant is directed to carry out the amendment within a week. The respondent may file additional reply if any within two weeks thereafter. List for final hearing before Division Bench.

M. M. Singh

(M.M.Singh)  
Administrative Member

A.V. Haridasan

(A.V.Haridasan)  
Judicial Member

a.a.b.